

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00150/2019

Jabalpur, this Friday, the 31st day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ganga Wasi Sharma, S/o Shri Totaram Sharma, aged about 54 years, occupation-office Superintendent Coach Rehabilitation Workshop (CRWS) WCR Nishatpura Bhopal M.P. R/o.H.NO.78 K-Sector Ayodhya Nagar, Bhopal M.P. PIN 462010 Mobile No.8989966736
-Applicant

(By Advocate –**Shri Ajay Pratap Singh**)

V e r s u s

1. Union of India through the General Manager, West Central Railway Jabalpur Indira Market Jabalpur M.P. PIN PIN 482001
2. The Chief Works Manager Coach Rehabilitation Workshop (C.R.W.S.) West Central Railway Nishatpura Bhopal M.P. PIN Code 462010
3. The Senior Personnel Officer Coach Rehabilitation Workshop (C.R.W.S.) West Central Railway Nishatpura Bhopal M.P. PIN Code 462010
4. Shri K. Mathew, the then Senior Personnel Officer, Coach Rehabilitation Workshop (C.R.W.S.) West Central Railway Nishatpura Bhopal at present Address Principal Railway Senior Secondary School, Itarsi District Hoshangabad M.P. PIN 461115
5. A.R.R. Kuroop Senior Section Engineer, (Retired) (Body) C.R.W.S. W.C.R. Central Railway Bhopal M.P. PIN 462010 R/o Asariathu House, Post Office Pazhakulam, Via adoor District Pathannamthitta Kerala PIN 691527
- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that subsequently revision petition has also been decided. Therefore, he prays to withdraw this Original Application with liberty to file a fresh application, if contingency so arises.

2. Prayer allowed.
3. Accordingly, this O.A. is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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